

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : C A/95, 96/2017
PETITION NUMBER : TCP/110/2016
NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another
NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Akhil Jain
for Thiriyambak

Counsel for Petitioners

(Signature)

ORDER

Counsel for petitioner present and prayed time for submitting arguments, Time enlarged at request finally. Put up on 14.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)